

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2342  
ANSWERED ON:08.12.2014  
WELFARE AND TRAINING OF WOMEN LABOURERS  
Jena Shri Rabindra Kumar;Patel Shri Dilip

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government is implementing specific schemes aimed at the welfare and training of women labourers in the country;
- (b) if so, the details thereof including details of total funds allocated for the same during the last three years and the current year, State/UT-wise including Odisha and Gujarat; and
- (c) the number of women labourers benefited from these schemes during the said period, State/ UT-wise?

**Answer**

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a): Yes, Madam.

(b) & (c): The Ministry of Labour & Employment is administering Grant-in-aid Scheme for welfare of women labourers under which financial assistance in the form of Grant-in-aid is provided directly to Non-Governmental Organisations (NGOs)/Voluntary Organisations (VOs) for organizing working women and educating them about their rights and duties under various labour laws of Central/State Governments, legal aid, organising seminars/workshops etc. aimed at raising the general consciousness of women labour. Also special training programmes exclusively for women workers are conducted by Central Board of Workers Education (CBWE) for their empowerment and welfare.

There is no separate State/UT-wise allocation of funds for these schemes. Under Grant-in-aid scheme for welfare of women labourers a total number of 1,03,030 women have benefitted during last three years and the current year. State/UT-wise details of number of female workers trained in various training programmes conducted by CBWE for the last three years and the current year is at Annexure.